

To reduce gender bias, Government is implementing the Pre-Natal Diagnostic Techniques (Regulation And Prevention of Misuses) Act, 1994 to provide for the regulation of the use of pre-natal diagnostic techniques.

Expenditure on medical care under Reproductive and Child Health (RCH) Programme is made for children up to the age of five years. Gender-wise expenditure is not available for RCH.

Working women's hostels

3344. DR. GYAN PRAKASH PILANIA:
SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the usual norms for sanctioning financial assistance for construction of working women's hostels and whether these norms have been followed in Rajasthan, a backward region;

(b) the status of development of hostel facilities for working women in Rajasthan;

(c) the action plan of Government to speed up construction of such hostels at a faster rate, to meet the increasing requirement of working women in that State; and

(d) whether any proposal from that State, for construction of working women's hostel, is pending consideration?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Proposals fulfilling the norms of the Scheme, duly recommended by the State Government are considered in the Project Sanctioning Committee of the Ministry of Women and Child Development. Detailed guidelines and the norms under which projects are considered and the list of completed hostels sanctioned under the Scheme in the State of Rajasthan are available on the Ministry's website www.wcd.nic.in.

(c) The Scheme of assistance for construction/expansion of hostel building for working women with a day care centre for children is under revision to invite more and more proposals under the scheme.

(d) Only one proposal from Hari Om Shikshan Samiti, Bhawani Mandi, Jhalawad, Rajasthan has been received. The deficiencies noticed in the proposal has been communicated to State Government and the applicant organization.

Complaints to NCW

†3345. MISS ANUSUIYA UIKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) the number of complaints received by the National Commission for Women (NCW) during the last five years;

(b) the main subjects of the complaints received; and

(c) the status regarding the complaints redressed and pending?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The year-wise details of number of complaints registered by the National Commission for Women (NCW) under various Heads and the number of cases in which Action Taken Reports (ATRs) have been received from State Govt./Police Authorities/Department Heads, etc. are as under:-

Sl. No.	Calendar Year	Total No. of Complaints registered	Total No. of ATRs received
1.	2005	11610	2145
2.	2006	12960	3867
3.	2007	15999	2748
4.	2008	13190	2243
5.	2009*	7694	440

*(As on 08.07.2009)

(b) The National Commission for Women (NCW) registers complaints under 27 categories. Some of the important categories are Domestic Violence/Matrimonial Dispute, Dowry Death, Dowry Harassment, Custody of Children, Acid Attack, Attempt to Murder, Attempt to rape, Bigamy/Adultery, Female infanticide/Foeticide, Harassment at Work Place, Harassment for Dowry/Cruelty, Kidnapping/Abduction, Molestation/Eve Teasing Murder, etc.

PAPERS LAID ON THE TABLE

Report and Accounts (2007-08) of ICPS, New Delhi and related papers

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

(a) Annual Report and Accounts of the Institute of Constitutional and Parliamentary Studies (ICPS), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.